

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Review Petition No. 07 of 2011 in Appeal No. 197 of 2010

Dated: 15th December, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

Solapur Bio-energy Systems Pvt. Ltd.

.... **Appellant (s)**

Versus

**Maharashtra State Electricity Regulatory
Commission & Ors.**

.... **Respondent(s)**

Counsel for the Appellant (s) : Ms. Ranjitha Ramachandran

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan, Adv. for R-1.

ORDER

Admit.

We have also heard the learned counsel for the parties.

Order is reserved.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

rkt